

27

THE HIGH COURT OF KERALA

Kochi- 682 031
Dated: 14.3.2018

PROCEEDINGS

High Court Establishment- appointment of Staff of the Technical Manpower team to assist Central Project Coordinator for the e-Courts project in the High Court of Kerala on contract basis- orders issued.

Read: 1. G.O.(Rt.) No.750/2017/Home dated 29.3.2017.
2. High Court Notification No.ECC1-74207/2016/REC1 dated 28.7.2017.
3. Ranked list No. ECC1-74207/2016/REC1 dated 23.2.2018.

ORDER NO. A5- 23348/2018

The following persons are offered appointment as Staff of the Technical Manpower team on contract basis, to assist Central Project Coordinator for the e-Courts project in the High Court of Kerala, as detailed hereunder.

Sl. No.	Name & Address	Name of the Post	Consolidated salary per month
1	Smt.Mary Lisha C.A. Cherupunathil House Substation Road, Kadavanthra P.O. Emakulam-682020	Senior Developer	₹ 35,291/-
2	Sri.Rajith K.P. Kunnath Kattil Puthan Purayil Jessie Estate, Pilakkav P.O. Wayanad-670645	Senior Developer	₹ 35,291/-
3	Smt.Laijimol Varghese, Muthuvayalile House, Chakkupallam P.O. Kumily, Idukki-685509	Developer	₹ 25,209/-
4	Smt.Subha G Krishnan Rohini Bhavan, Valanjavattom, Valanjavattom East, Pathanamthitta-689104	Developer	₹ 25,209/-
5	Sri.Govind P.R. Poliyedathu Parambil House, Peringavu, Thrissur-680008	Developer	₹ 25,209/-
6	Smt.Amrutha Mohan Puthenpurackal, Mavady P.O., Idukki-685553	Developer	₹ 25,209/-

7	Smt Rosemary Paul Madan House, Manjapra P.O. Emakulam-683581	Developer	₹ 25,209/-
8	Sri. John Paul Parayil House Near Government Hospital, Mala P.O. Thrissur-680732	Senior Officer / Technical Assistant	₹ 19,800/-
9	Sri. Sunil Kumar K.S. Kokkattil House, Malecruz, Choondy, Vadampady P.O., Emakulam-682308	Senior Officer / Technical Assistant	₹ 19,800/-

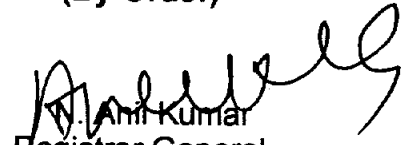
The appointment will be for a period of one year, from the date of their joining duty. They will be paid monthly the consolidated salary shown against their names. They shall first enter into an agreement with the High Court of Kerala in the prescribed format appended herewith. Their appointment as above will be subject to the regulations and conditions of service as stipulated in the said agreement. The above posts are likely to continue beyond the period of one year, subject to the sanction for the continuance of the Project.

If they agree to abide by the terms and conditions, they are directed to report for duty within 10 days from the date of receipt of this appointment order with the following documents:

1. Original Certificates in proof of age and qualifications.
2. Medical Certificate of fitness in the form appended herewith, issued by a Civil Surgeon or Honorary Medical Officer of Civil Surgeon's rank or the Director of Indigenous Medicine.

In case they fail to report for duty within ten days from the date of receipt of this Order, their appointment will be treated as cancelled without further notice.

(By Order)


N. Anil Kumar
Registrar General

To

The persons concerned. (By Registered Post with A/D)
The Registrar (Vigilance), High Court -[The Central Project Coordinator, High Court]
The Joint Registrars, High Court
The Deputy Registrar in charge of IT Section & e-Courts Cell, High Court
The Finance Officer, High Court.
The Public Relations Officer and Protocol Officer, High Court
The Private Secretary to the Chief Justice, High Court

(p.t.o.)

The Assistant Registrar in charge of IT Section & e-Courts Cell, High Court
The Court Officer to the Chief Justice, High Court.
The Additional Public Relations Officer, High Court
The Accounts Officer, High Court
The Section Head, IT Section, High Court
The Section Head, e-Courts Cell, High Court
The Confidential Assistants to the Registrars, High Court
The Confidential Assistant to the Additional Registrar (General Administration) , High Court
The Finance Wing, High Court
The G (Accounts- I & II) Section, High Court.
The A1 and A3 Seats, High Court.
The Administrative Records Section, High Court
The File/Stock File